

Planning Commission;

(d) the number of tribal families affected by the project and rehabilitated till date; and

(e) the steps taken-proposed to be taken by the Government for providing compensation to the affected people?

WATER RESOURCES (SHRI SIS RAM OLA): (a) and (c) The Upper Indravati Multipurpose Project was approved by the Planning Commission on 3rd May, 1978 for an estimated cost of Rs. 208.14 crores.

(b) The physical and financial progress of Upper Indravati Project upto 9/97 is as under:

THE MINISTER OF STATE OF THE MINISTRY OF

Physical:

Dam & Headworks:

Items of Work		Progress
1. Indravati, Podagada & Kapur Dam	—	Almost complete.
2. Muran Dam	—	85% completed.
3. Dykes	—	Completed.
4. Hati Barrage & Head Regulators	—	Completed.

Canals:	Earth Work	Cement & Masonry	Lining
1. Left Canal System	68%	55%	54%
2. Right Canal System	99.9%	99%	—
3. Left Canal System	—	Not yet started.	

Financial	Rs. in Crores
1. Latest Estimated Cost	Rs. 1588.06
2. Expenditure upto 3/97	Rs.842.98

(d) and (e) 2293 tribal families were affected by the project and all the families have been rehabilitated.

Navigational Safety Measures in Hoogly River

758. SHRI SYDAIAH KOTA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to safeguard navigational safety measures in the Hoogly river by dredging the Hoogly river;

(b) if so, the details thereof; and

(c) the time by which the project is likely to start to protect the port?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATARAMAN): (a) to (c) Regular maintenance dredging of Hoogly river is being done by the Calcutta Port Trust through Dredging Corporation of India and through their own dredgers. Apart from dredging, river training works have also been done/planned to be done by the Port to stabilise the channel and improve the depths.

Non-Payment of Wages to Workers

759. SHRI HARIN PATHAK: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a demonstration was held by the NPCC Unions in August, 1997 to draw the attention of the Government regarding non-payment of wages to the workers due to corruption in the Corporation;

(b) whether a memorandum has been submitted to the Government to meet the demand of the employees and take appropriate action against the Officers involved; and

(c) if so, the action taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) Yes Sir.

(b) Yes Sir.

(c) Appropriate action on the demands of the NPCC Unions contained in the Memorandum have already been initiated.

[Translation]

Establishment of Central Schools in Maharashtra

760. SHRI DATTA MEGHE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to establish New

Central Schools in Maharashtra;

(b) if so, the details thereof and the time by which these are likely to be established; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) There is no proposal to establish New Kendriya Vidyalayas in Maharashtra during 1997-98. Kendriya Vidyalayas are opened at places wherever there is concentration of transferable Central Government employees/Defence employees and the sponsoring Departments/agencies provide physical facilities including land, temporary accommodation, as per the norms prescribed by the Kendriya Vidyalaya Sangathan.

[*English*]

Release of Grant

761. SHRI CHANDRABHUSHAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Uttar Pradesh Government had demanded money for the establishment of primary, upper primary schools as well as expansion of upper primary schools in the State under the Operation Black Board Scheme;

(b) if so, the total amount released for the purpose as on October 31, 1997; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) A proposal for opening of primary and upper primary schools in Low Female Literacy Blocks of the State has been received. As it is a new scheme, it is not being considered for implementation in the current year as per instructions of the Finance Ministry. Another proposal for teaching learning equipment in 1770 Upper Primary Schools has been received and for further processing of the proposal, the State Government has been repeatedly requested to convene meeting of State Level Empowered Committee (SLEC).

For reasons mentioned above, no money has been released to Government of Uttar Pradesh during the current financial year so far.

[*Translation*]

Amendment to Indian Forest Act, 1927

762. SHRI RAMENDRA KUMAR:

SHRI MADAN PATIL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government propose to make amendments in the Indian Forest Act, 1927:

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) and (b) Yes, Sir. Government has undertaken a detailed exercise to amend the Indian Forest Act, 1927 to provide for restoration, conservation and management of forests and also to consolidate the various State amendments for providing a uniform law thereby.

(c) Does not arise.

[*English*]

Gambling in Cricket

763. SHRI VIJAY PATEL:

SHRI AJOY MUKHOPADHYAY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to probe into the alleged gambling in Cricket in collusion with players through CBI;

(b) if not, the reasons therefor;

(c) if so, the likely frame of investigation;

(d) the total foreign exchange earnings by the Indian Cricket team during the last three years; and

(e) the amount of outflow of foreign exchange for playing Cricket against foreign teams in our country during the same period?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN): (a) to (e) The required information is being collected and will be laid on the Table of the House.

[*Translation*]

Construction Work of NH in Maharashtra

764. SHRI HANSRAJ AHIR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Maharashtra Government has demanded to include construction work of National Highway from Gandhchirauli (Maharashtra) to Nizamabad-Macherial-Sironela Bhopal Palpatnam Bijapur-Jagdapur via Andhra Pradesh and the construction of bridge on Pranhita river in the Ninth Five Year Plan;

(b) if so, whether this proposal would be included in the annual budget of 1998-99; and

(c) whether the Government have been seriously